

**COMPLAINTS FROM STATES AGAINST THE
SYSTEM OF FOOD DISTRIBUTION**

***427. SHRI V. V. RAMASWAMY:**
Will the Minister of FOOD AND
AGRICULTURE be pleased to state:

(a) whether Government have received complaints from some of the States against wrong and discriminatory distribution of Food; and

(b) if so, what action has been taken by Government on the complaints?

THE MINISTER OF STATE IN
THE MINISTRY OF FOOD, AGRICULTURE,
COMMUNITY DEVELOPMENT AND CO-OPERATION
(SHRI ANNASAHEB SHINDE):

(a) Complaints have been received from almost all States that the quotas allotted are not sufficient, but no complaint has been received from any State Government that a discrimination has been shown in the supply of foodgrains to the different States.

(b) Does not arise.

**CENTRAL STORAGE DEPARTMENT IN
ASSAM**

***428. SHRI M. PURKAYASTHA:**
Will the Minister of FOOD AND
AGRICULTURE be pleased to state:

(a) whether Government have decided to wind up the Central storage Department in Cachar (Assam), and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN
THE MINISTRY OF FOOD, AGRICULTURE,
COMMUNITY DEVELOPMENT AND CO-OPERATION
(SHRI ANNASAHEB SHINDE):

(a) The Central Storage Depot at Silchar was closed down on the 31st March, 1967. This Depot had hired accommodation as well as a storage godown taken over from the State Government.

(b) It was decided to close down this Depot because of the limited offtake from the Depot; the hired private godown not being considered suitable for grain storage any longer and the godown space taken over from the State Government being surrendered as it was required by them.

ISSUE OF D.M.S. MILK CARDS

***429. SHRI R. N. KAKATI:** Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the number of applications for issue of milk cards pending with the Delhi Milk Scheme for (i) over 3 months and (ii) over 6 months;

(b) the total quantity of milk sought to be drawn by consumers daily;

(c) how far the position has improved with the imposition of ban on khoya, kulfi and sweets prepared with milk in Delhi; and how far the supply of milk per day has increased after the ban; and

(d) the time normally taken for consideration of applications and issue of cards?

THE MINISTER OF STATE IN
THE MINISTRY OF FOOD, AGRICULTURE,
COMMUNITY DEVELOPMENT AND CO-OPERATION
(SHRI ANNASAHEB SHINDE):

(a) (i) 24,556; and (ii) 20,611 respectively.

(b) 2.17 lakh litres of milk is drawn by token/card holders daily. The requirement of the applications mentioned in part (a) of the question is roughly estimated to be about sixty to seventy thousand litres.

(c) Procurement of milk has increased by an estimate of 25,000 litres per day taking into account the normal seasonal fall. But for this ban, much of the milk which is com-